

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 28<sup>th</sup> FEBRUARY, 2014**

No. 54 A: The Judicial Officers named in Column No. 2 of the table given below are transferred and posted as Civil Judges (Senior Division) in the Judgeships to be stationed ordinarily at places mentioned in Column No.3 of the table:-

Sl. No.	Name of the officers with designation and present place of posting (with Judgeship).	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.	Chain of Transfer
1	2	3	4
1.	Sri Arun Kumar Gupta No.2, C.J.M., Latehar	a) Civil Judge (Sr. Division) b) Sahebganj c) Sahebganj	Vice Sri Mukesh Kumar Srivastava, since under orders of transfer.
2.	Sri Mukesh Kumar Srivastava, C.J.M., Sahebganj	a) Civil Judge (Sr. Division) b) Khunti c) Khunti	Newly created Sessions Division.
3.	Sri Shailendra Kumar Singh, Civil Judge (Senior Division)-I-cum-A.C.J.M., Sahebganj (Rajmahal)	a) Civil Judge (Sr. Division) b) Giridih c) Giridih	Vice Sri Shiv Pal Singh, since under orders of transfer.
4.	Sri Shiv Pal Singh, Civil Judge (Senior Division)-I-cum-A.C.J.M., Giridih	a) Civil Judge (Sr. Division) b) Rajmahal c) Sahebganj	Vice Sri Shailendra Kumar Singh, since under orders of transfer.
5.	Sri Sudhanshu Kumar Shashi, Civil Judge (Senior Division), Daltonganj	a) Civil Judge (Sr. Division) b) Bokaro c) Bokaro	Vice Sri Anil Kumar Mishra No.2, since under orders of transfer.
6.	Sri Anil Kumar Mishra No.2, Civil Judge (Senior Division), Bokaro	a) Civil Judge (Sr. Division) b) Hazaribagh c) Hazaribagh	Vice Sri Rajesh Kumar, since under orders of transfer.
7.	Sri Sanjay Kumar Singh No.1, Civil Judge (Senior Division), Bokaro	a) Civil Judge (Sr. Division) b) Dhanbad c) Dhanbad	Vice Sri Martan Pratap Mishra, since under orders of transfer.
8.	Sri Amitesh Lal, Civil Judge (Senior Division), Ranchi	a) Civil Judge (Sr. Division) b) Hazaribagh c) Hazaribagh	Against vacant post
9.	Sri Sanjay Kumar Upadhyay, Secretary, DLSA, Sahebganj	a) Civil Judge (Sr. Division) b) Daltonganj c) Daltonganj	Vice Sri Sudhanshu Kumar Shashi, since under orders of transfer.
10.	Sri Shesh Nath Singh, Secretary, DLSA, Lohardaga	a) Civil Judge (Sr. Division) b) Ranchi c) Ranchi	Vice Sri Amitesh Lal, since under orders of transfer.
11.	Sri Dinesh Rai, Secretary, DLSA, Godda	a) Civil Judge (Sr. Division) b) Bokaro c) Bokaro	Vice Sanjay Kumar Singh No. 1, since under orders of transfer.
12.	Miss Kumar Ranjana Asthana, Deputy Registrar (Deputy Secretary), JHALSA, Ranchi	a) Civil Judge (Sr. Division) b) Ranchi c) Ranchi	Vice Sri Satya Prakash No. 2, since under orders of transfer.

By order of the Court

Sd/- A. V. Singh  
Registrar General

A.  
28/2/2014

Memo No. \_\_\_\_\_ / Apptt.

Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh  
Registrar General

Memo. No. .... /Apptt  
XIX(4)/1/2010/ Apptt.

Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Principal District & Sessions Judges Latehar and Sahebganj with a direction to communicate the Officers at Sl. Nos. 1 & 2 to the effect that their posting at new places (i.e. at Sahebganj & Khunti) shall be effective from the date of inauguration of Khunti Sessions Division.

Sd/- A. V. Singh  
Registrar General

Memo No. \_\_\_\_\_ / Apptt.,

Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Principal District & Sessions Judges of Latehar / Sahebganj / Giridih / Daltonganj / Bokaro/ Hazaribagh/ Dhanbad/ Lohardaga/ Godda and the Principal Judicial Commissioner, Ranchi for information and communication to the Officers concerned with a direction to join their new assignment positively on or before 21.03.2014 (except Officers at Sl. No. 1 & 2).

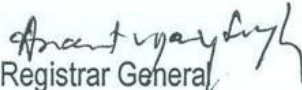
The Officers concerned may be directed to make over charge of their respective Courts and Offices and to proceed to join their new assignment accordingly.

Sd/- A. V. Singh  
Registrar General

Memo No. 2808-28/6 /Apptt.,

Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, G.E.-5 Doranda, Ranchi/ the Member Secretary, JHALSA, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance)/ the Registrar (Admn.) / the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e- Courts Project, the Deputy Registrar (Protocol), I/c NIC Cell..... High Court of Jharkhand, Ranchi for information and necessary action.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 28<sup>th</sup> FEBRUARY, 2014**

No. 58 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court are pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table.

Sl. No.	Name of the officers with designation and present place of posting (with Judgeship).	Name of the District
1	2	3
1	Sri Arun Kumar Gupta No.2, C.J.M., Latehar [Under orders of transfer and posting to Sahebganj as Civil Judge (Senior Division)]	Sahebganj
2	Sri Mukesh Kumar Srivastava, C.J.M., Sahebganj [Under orders of transfer and posting to Khunti as Civil Judge (Senior Division)]	Khunti (Sessions Division to be inaugurated)

By order of the Court  
Sd/- **A. V. Singh**

Registrar General

MemoNo. \_\_\_\_\_ Apptt. Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of the Jharkhand Gazette.

Sd/- **A. V. Singh**  
Registrar General

Memo No. 2889-2892 Apptt. Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Principal District & Sessions Judges Latehar/ Sahebganj including the Principal Judicial Commissioner, Ranchi / Deputy Commissioner & Superintendent of Police of concerned Districts for information and (communication to the Officers concerned).

The Officers concerned may be directed to make over charge of their respective Courts and Offices and to proceed to join their new assignment from the date of inauguration of Khunti Sessions Division.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

**THE 28<sup>th</sup> FEBRUARY, 2014**

No. 59 A : The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with judgeship)	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer	Special powers with which the officer is vested at the new station.
1	2	3	4
1.	Sri Shailendra Kumar Singh, Civil Judges (Senior Division)-I – cum-A.C.J.M., Sahebganj (Rajmahal) [Under orders of transfer and posting to Giridih as Civil Judge (Senior Division)]	a) Civil Judge (Sr. Division) b) Giridih c) Giridih	S.C.C. powers of Rs.1500/- within the local limits of Giridih Munsifi
2.	Sri Shiv Pal Singh, Civil Judges (Senior Division)-I – cum-A.C.J.M., Giridih [Under orders of transfer and posting to Sahebganj (Rajmahal) as Civil Judge (Senior Division)]	a) Civil Judge (Sr. Division) b) Rajmahal c) Sahebganj	XXXXXXXXXX

By order of the Court,

Sd/- A. V. Singh

Registrar General

Memo No. \_\_\_\_\_ / Apptt.

Dated Ranchi the 28<sup>th</sup> February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of the Jharkhand Gazette.

Sd/- A. V. Singh

Registrar General

Memo No. \_\_\_\_\_ / Apptt.

Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Principal District & Sessions Judge, Sahebganj/ Giridih for information and communication to the Officers concerned.

The concerned Principal District & Sessions Judges are requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

By order of the Court,

Sd/- A. V. Singh

Registrar General

*(Handwritten signature)*  
28/2/14

Memo No. 2896-2905 / Apptt.

Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Deputy Registrar (Protocol) ..... High Court of Jharkhand, Ranchi / the Dy. Commissioners of Giridih and Sahebganj for information and necessary action.

(The Dy. Commissioners are requested to get the notification published in the District Gazette within a fortnight from the receipt of this order).

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 28<sup>th</sup> FEBRUARY, 2014**

No. 60 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court have been pleased to confer upon the Officers, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the District noted against their names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are also appointed as Additional Chief Judicial Magistrate for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1	Sri Shailendra Kumar Singh, Civil Judges (Senior Division)-I -cum-A.C.J.M., Sahebganj (Rajmahal) [Under orders of transfer and posting to Giridih as Civil Judge (Senior Division)]	Giridih	Giridih
2	Sri Shiv Pal Singh, Civil Judges (Senior Division)-I -cum-A.C.J.M., Giridih [Under orders of transfer and posting to Sahebganj (Rajmahal) as Civil Judge (Senior Division)]	Sahebganj	Rajmahal

By order of the Court,

**Sd/- A. V. Singh**  
Registrar General

**Dated Ranchi, the 28<sup>th</sup> February, 2014**

Memo No. \_\_\_\_\_ / Apptt.

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the Same in the next issue of the Jharkhand Gazette.

**Sd/- A. V. Singh**  
Registrar General

Memo No. \_\_\_\_\_ / Apptt.,

**Dated Ranchi, the 28<sup>th</sup> February, 2014**

Copy forwarded to the Principal District & Sessions Judge, Giridih and Sahebganj for information and communication to the Officers concerned.

The Officers concerned may be directed to make over charge of their respective courts and offices and to proceed to join their new assignment on or before 21.03.2014 positively.

**Sd/- A. V. Singh**  
Registrar General

*copy*

Memo No. 2909-2918/Apptt.

Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General(A&E), Jharkhand, G.E.-5, Doranda, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration)/ the P.S. to Hon'ble the Chief Justice / the Deputy Registrar (Protocol) ..... High Court of Jharkhand, Ranchi/ Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.).

  
Registrar General